

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.4490  
TO BE ANSWERED ON 22-03-2018

**Pradhan Mantri Rashtriya Swachhata Kosh**

**4490. DR. HEENA VIJAYKUMAR GAVIT:**  
**SHRIMATI SUPRIYA SULE:**  
**SHRI DHANANJAY MAHADIK:**  
**SHRI SATAV RAJEEV:**  
**SHRI P.R. SUNDARAM:**  
**SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**  
**DR. J. JAYAVARDHAN:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government has setup Pradhan Mantri Rashtriya Swachhata Kosh;
- (b) if so, the details thereof along with the aims and objectives of setting up this Kosh;
- (c) the estimated budget required for this purpose per year along with the quantum of funds mobilized since the inception of Pradhan Mantri Rashtriya Swachhata Kosh;
- (d) the quantum of funds utilized from the Kosh since its inception to achieve the objective of improving cleanliness levels in rural and urban areas, including in schools along with the tax rebate extended to persons contributing to the Rashtriya Swachhata Kosh; and
- (e) the other steps taken by the Government to mobilize more funds under the Kosh to achieve the objective of Swachh Bharat by the year 2019?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &  
SANITATION**

**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) and (b) Government had set up 'Rashtriya Swachhata Kosh', a dedicated non-lapsable reserve fund in Public Account of India to credit the proceeds of the Swachh Bharat Cess. Swachh Bharat Cess was introduced with the intention to involve each and every citizen in making contribution to Swachh Bharat.

(c) and (d) A Statement showing the details of collection and utilisation from Rashtriya Swachhata Kosh since inception is given below:

(Rs. in crore)

Year	Collections	Utilization
2015-16	3925.74	2400.00
2016-17	12475.39	10000.00
2017-18 (RE)	4100.00	4100.00

(e) The Rashtriya Swachhata Kosh has since been abolished in 2017-18 consequent upon roll-out of Goods & Services Tax with effect from 01.07.2017.